

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.09.2022 (MONDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 283 of 2022	Deepak Khanna Vs. Earth Infrastructure Ltd. & Ors.	Anand Raj	Akanksha Vasudeva Ashish Makhija-R1 Sandeep Bhuraria-R2 Gulshan Gabba-R3
2.	Comp. App. (AT) (Ins) No. 981 of 2022	Shibu Purushothaman Vs. Premier Road Carriers Ltd. & Anr.	Priyanka Vora	Milan Singh Negi-R1 Ravi Raghunath-R2
3.	Comp. App. (AT) (Ins) No. 984 of 2022	Hertz Technologies Pvt. Ltd. & Ors. Vs. Netizen Engineering Pvt. Ltd. Esrtwhile Reliance Infocom Engineering Ltd.	D.V. Raghu Vamsy	Kumar Anurag Singh Zain A Khan Shwetank Singh
4.	Comp. App. (AT) (Ins) No. 988 of 2022	Dhani Loans & Services Ltd. Vs. Champa Impex Pvt. Ltd.	Gautam Singh	
5.	Comp. App. (AT) (Ins) No. 1016 of 2022 (With Defects)	Vishal Agarwal Erstwhile Director of Gagan I-Land Township Pvt. Ltd. Vs. ICICI Prudential Real Estate AIF-I	Geeta Lundwani	Manish Paliwal Vikas Kumar-R2
6.	Comp. App. (AT) (Ins) No. 1137 & 1138 of 2022 & I.A. No. 3412 of 2022	State Bank of India Vs. Khagaria Purnea Highway Projects Ltd. & Ors.	Sanjeev Kapoor	Sunil Fernandes Prag Maini Raghav Chaddha
7.	Comp. App. (AT) (Ins) No. 1154 of 2022 & I.A. No. 3474 of 2022	Ajay Kumar Singh Vs. Central Railside Warehouse Co. Ltd. & Ors.	Ashwini Kr. Singh	

8.	Comp. App. (AT) (Ins) No. 1155 of 2022 & I.A. No. 3478 of 2022	Bhavesh Gandhi Vs. Sudip Bhattacharya Resolution Professional of Reliance Naval and Engineering Ltd.	Maulik Navavati	Dhrupad Vaghani
9.	Comp. App. (AT) (Ins) No. 1156 of 2022 & I.A. No. 3482 of 2022	Rahul Maroo Vs. Bruck Pharma Pvt. Ltd.	Alok Kumar	
10.	Comp. App. (AT) (Ins) No. 1157 of 2022 & I.A. No. 3458, 3484 of 2022 (With Defects)	Shapoorji Pallonji and Company Pvt. Ltd. Vs. Black Canyon SEZ Pvt. Ltd.	Aakanksha Kaul	
11.	Comp. App. (AT) (Ins) No. 1160 of 2022 & I.A. No. 3476, 3491 of 2022 (With Defects)	Allied Steel Traders Vs. Air Movement and Control Systems Pvt. Ltd.	Prity Mishra	
12.	Comp. App. (AT) (Ins) No. 1162 of 2022	Paschimanchal Vidyut Vitran Nigam Ltd. Vs. Rathi Ispat Ltd. (In Liquidation) Through Debashis Nanda Official Liquidator	Pradeep Misra	
13.	Comp. App. (AT) (Ins) No. 1164 of 2022	Axalta Coating Systems India Pvt. Ltd. Vs. Abhit Kumar Singh Liquidator of Mohan Motor Udyog Pvt. Ltd.	Vivek Malik	
14.	Comp. App. (AT) (Ins) No. 1165 of 2022 & I.A. No. 3510, 3453 of 2022 (With Defects)	GPR Power Solutions Pvt. Ltd. Vs. Supriyo Chaudhuri RP of Rohit Ferro Tech Ltd. & Ors.	Sumit Kumar	
15.	Comp. App. (AT) (Ins) No. 1180 of 2022	Atishey Jain Vs. Sarooha Printing and Packaging Pvt. Ltd. & Anr.	Surabhi Sinha	

16.	Comp. App. (AT) (Ins) No. 1185 of 2022	Chandan Mishra Suspended Director of Sinnar Thermal Power Ltd. Vs. Shapoorji Pallonji & Co. Pvt. Ltd. & Anr.	Karan Batura	
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For Admission (After Notice)

17.	Comp. App. (AT) (Ins) No. 1046 of 2021	Vijay Chhabra & Anr. Vs. Resolution Professional of M/S Today Homes Noida India Ltd.	Swartika Kumari	Apoorv Agarwal-RP
18.	Comp. App. (AT) (Ins) No. 54 of 2022	Avneesh Kumar Singh & Anr. Vs. Rakesh Kumar Jain & Ors. Resolution Professional of SN Jee Buildwell Pvt. Ltd. With	Prateek Gupta	Mohit Nandwani-R2
19.	Comp. App. (AT) (Ins) No. 05 of 2022	Ritika Arora Vs. Rakesh Kumar Jain & Ors.	Pardeep Dhingra	Rakesh Kr. Jain Akshat Bajpai-R1 Prateek Gupta-R2,3
20.	Comp. App. (AT) (Ins) No. 162 of 2022	Central Railway CST Through its Deputy Chief Engineer (C) Works Vs. D Thakkar Construction Through its Resolution Professional With	T. J. Pandian	Ayush Rajani
21.	Comp. App. (AT) (Ins) No. 163 of 2022	Central Railway CST Through its Deputy Chief Engineer(C) Works Vs. D Thakkar Construction Through its Resolution Professional	T. J. Pandian	Ayush Rajani
22.	Comp. App. (AT) (Ins) No. 318 & 319 of 2022	Chhota Vs. Kashi Vishwanathan Sivaraman & Anr. With	Akhilesh Kalra	Aditya Gauri Amar Vivek-R1
23.	Comp. App. (AT) (Ins) No. 728 of 2022	Singhi Infrapower Projects Pvt. Ltd. Vs. Kashi Viwanathan Sivaraman Liquidator of Haridwar Iron & Ispat Rollings Ltd.	Rajeev Aggarwal	Abhinav Tyagi Amar Vivek-R1

24.	Comp. App. (AT) (Ins) No. 334 of 2022	Nitin Verma & Anr. Vs. Today Homes Noida Pvt. Ltd. & Ors.	Preeti Taneja	Apoorv Agarwal-R2
25.	Comp. App. (AT) (Ins) No. 347 of 2022	Samsung India Electronics Pvt. Ltd. Vs Vineet Aggarwal Liquidator Nu Tek India Ltd.	Aditya Nayyar	Sanjay Kr. Singh
26.	Comp. App. (AT) (Ins) No. 366 of 2022	Dhiraj Sinha & Anr. Vs. Rabindra Mintri Resolution Professional of Today Homes Noida Pvt. Ltd. With	Vaibhav Singh	Shikha Khurana
27.	Comp. App. (AT) (Ins) No. 367 of 2022	Varun Chhabra & Anr. Vs. Rabindra Mintri Resolution Professional of Today Homes Noida Pvt. Ltd. With	Abhay P. Singh	Shikha Khurana
28.	Comp. App. (AT) (Ins) No. 389 of 2022	Manoj Roy Through Poa Holder Arun Roy Vs. Rabindra Mintri Resolution Professional of Today Homes Noida Pvt. Ltd.	Abhay P. Singh	Riya Thomas
29.	Comp. App. (AT) (Ins) No. 402 of 2022	Satya Narayan Gupta Vs. Yaduka Financial Services Limited & Anr.	Naresh Kr. Sejvani	Sourojit Dasgupta Ajay Kr. Agarwal
30.	Comp. App. (AT) (Ins) No. 522 of 2022	Jindal Stainless Ltd. Vs. Singhal Strips Ltd. With	Shruti Kanodia	
31.	Comp. App. (AT) (Ins) No. 530 of 2022	Jindal Stainless (Hisar) Ltd. Vs. Singhal Strips Ltd.	Shruti Kanodia	
32.	Comp. App. (AT) (Ins) No. 545 of 2022	Birla Financial Distribution Ltd. Vs. Jagdish Singh Nain	Sunil K. Jain	Abhishek Naik

33.	Comp. App. (AT) (Ins) No. 670 of 2022	Mohan Fabtex Ltd. Vs. Rajesh Jhunjunwala & Anr.	Atul Sharma	Rajesh Jhunjunwala Amol Vyas-R1 Abhishek Anand-R2
34.	Comp. App. (AT) (Ins) No. 705 of 2022	Ashok Goel Erstwhile Director Jaipuria Buildcon Pvt. Ltd. Vs. Mrs. Pallavi Gupta and Padam Thakur & Ors. With	Manish Raghav	Sanjay Jain Akash Srivastava-R7, R13-15, R19 Shivanshu Kumar Vekas Kr. Garg-R23
35.	Comp. App. (AT) (Ins) No. 290 of 2022	Dresier Commodities Pvt. Ltd. Vs. Jaipuria Buildcon Pvt. Ltd.	Rahul Ahuja	
36.	Comp. App. (AT) (Ins) No. 749 of 2022	National Stock Exchange of India Ltd. Vs. Hemant Kumar Gupta & Anr.	Shankh Sengupta	Eshna Kumar Prachi Bhatia-R2 to R5
37.	Comp. App. (AT) (Ins) No. 772 of 2022	Smartworks Coworking Spaces Pvt. Ltd. Vs. Turbot HQ India Pvt. Ltd.	Atanu Mukherjee	Avijit Patnaik Soma Patnaik
38.	Comp. App. (AT) (Ins) No. 840 of 2022	Jaidev Laxmidas Panchmatia Vs. Fanendra H Munot & Anr.	Anubhav Mehrotra	Kunal Chheda
39.	Comp. App. (AT) (Ins) No. 853 of 2022	Rahul Jatinder Suri Vs. Rajendra K. Bhuta & Anr.	Krishan Kumar	Mayank Kshirsagar- R1
40.	Comp. App. (AT) (Ins) No. 880 of 2022	Om Logistics Ltd. Vs. ---	Amar Vivek	
41.	Comp. App. (AT) (Ins) No. 911 of 2022	Shekhar Sarawagi Sole Proprietor of M/S Ado Conmat India Vs. Ghanaram Infraengineers Pvt. Ltd.	Vishakha Gupta	
42.	Comp. App. (AT) (Ins) No. 945 of 2022	YES Bank Ltd. Vs. Privilege Industries Ltd.	Chitranshul A. Sinha	

43.	Comp. App. (AT) (Ins) No. 977 of 2022	Assistant Commissioner of Income Tax Vs. Diamond Power Infrastructure Ltd.	Shlok Chandra	Udit Gupta Anup Jain-R1 Malak Bhatt
44.	Comp. App. (AT) (Ins) No. 991 of 2022	Vishal Chelani & Ors. Vs. Debashis Nanda Resolution Professional Bulland Buildtech Pvt. Ltd.	Adya Singh	Abhishek Anand Prateek Kushwaha
45.	Comp. App. (AT) (Ins) No. 1019 of 2022	Deepak Modi Vs. Shalfeyo Industries Pvt. Ltd. & Anr.	Naresh Kr. Sejvani	
46.	Comp. App. (AT) (Ins) No. 1161 of 2022	Rakesh Kumar (Suspended Director of Suchi Paper Mills Ltd.) Vs. Flourish Paper & Chemicals Ltd. & Anr.	Aditi Sharma	
47.	I.A. No. 3310 of 2022 in Comp. App. (AT) (Ins) No. 425 of 2022	Rakesh Kumar Jain Vs. Jagdish Singh Nain & Ors.	Mohit Nandwani	Abhishek Naik-R1 Manu Bansal-R8 & R14
48.	Review Application No.11 of 2020 in Comp. App. (AT) (Ins) No. 1082 of 2019	Ashok Raja Vs. Arun Kumar Gupta & Anr. With	Mohit Chaudhary	Prachi Johri-R1 Madhu Juneja-R2
49.	Contempt Case (AT) No. 06 of 2020 in Comp. App. (AT) (Ins) No. 1082 of 2019	Madhu Juneja Vs. Ashok Raja	C. A. Surinder Kumar	Garima Sharma

For Hearing

50.	Comp. App. (AT) (Ins) No. 379 of 2021 & I.A No. 2204 of 2021	Nitin Pannalal Shah (Suspended Director of Simandar Broking Ltd.) Vs. Vipul H Raja & Ors.	Gaurav H Sethi	Vipul H. Raja Noman Singh Bagga Abhishek Swaroop Kiran Shah-R1
51.	Comp. App. (AT) (Ins) No. 111 of 2022	Rosario D'Souza Vs. Union Bank of India & Anr.	Amir Arsiwala	Nirupama Kar R. Rajesh-R1

52.	Comp. App. (AT) (Ins) No. 285 of 2022	Rajendra Bisht Vs. Satkar Logistics Pvt Ltd. & Anr.	Dhruv Gupta	Gunjan Mittal S.P Singh Chawla
53.	Comp. App. (AT) (Ins) No. 534 of 2022	Indian Overseas Bank Through Debesh Kumar Nanda & Anr. Vs. Ramesh Chandra Swain & Ors.	Mayuri Raghuvanshi Akanksha Rahtore	Debarsh Bhadra
54.	Comp. App. (AT) (Ins) No. 579 of 2022	Export-Import Bank of India & Ors. Vs. Maneesh Pharmaceuticals Ltd.	Palak Nenwani	Kumar Anurag Singh

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By order of Hon'ble Chairperson
-sd/-
Registrar